

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 210
IB-1056/ND/2020

IN THE MATTER OF:
Ascents India Construction Pvt. Ltd.

...APPLICANT

Section
Under Section 59 of IBC

Order delivered on 11.01.2021
(Virtual Hearing)

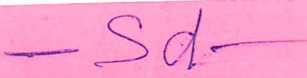
Coram:
SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Applicant
For the Respondent

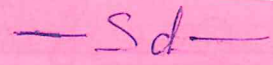
:Mr. Sachin Arora, Advocate.
:

ORDER

Heard the submissions made by the Learned Counsel for the Applicant/Petitioner. Perused the Paper-book. Order in this matter is reserved.



(V.K. Subburaj)
Member (T)



(P.S.N. Prasad)
Member (J)